

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 279
TO BE ANSWERED ON 12.12.2016

VILLAGES COVERED UNDER PMGSY

***279. SHRI LAL SINH VADODIA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of villages where metalled roads are yet to be constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise;
- (b) the number of villages where such roads have been constructed, State-wise;
- (c) the details of funds provided to States under PMGSY during the last three years, year-wise and State-wise; and
- (d) the details of policies to ensure postconstruction maintenance of roads made under PMGSY?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) to (d): A Statement is laid on the Table of the House.

The Statement as referred to in the Answer to Rajya Sabha Starred Question No 279

(a) & (b): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Central Government to provide rural connectivity by way of a single all-weather road, to the eligible unconnected habitations existing in the Core Network.

The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal areas (Schedule-V), the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity.

Since inception of PMGSY, out of 1,78,184 eligible habitations, the Ministry of Rural Development has sanctioned the proposals for connecting 1,53,779 habitations and State have reported that 1,19,292 habitations have been connected by constructing/upgrading 4,84,921.38 km road as on 31.10.2016. In addition, 7,771 habitations of population 100 to 249 in 267 LWE blocks identified by Ministry of Home Affairs are now eligible to be connected under PMGSY. State-wise details are at **Annexure-I**.

(c) : Year-wise and State-wise details of Central funds released under PMGSY during the last three years are at **Annexure-II**.

(d): All PMGSY roads are covered by 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments are required to make necessary budget provision to place such roads under zonal maintenance contracts.

National Rural Roads Development Agency (NRRDA) and the Ministry of Rural Development have extended support to the States in the maintenance management of rural roads. Accordingly, a Model Policy Framework for Maintenance of Rural Roads along with a Guidance Note for the States has been finalized in close consultation with the States. Based on these documents, the States are required to formulate and implement State Rural Road Maintenance Policies to suit State specific needs. So far, 15 States (Assam, Bihar, Chhattisgarh, Haryana, Himachal Pradesh, Jharkhand, Madhya Pradesh, Meghalaya, Punjab, Rajasthan, Sikkim, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal) have notified such policy.

ANNEXURE I

Annexure referred to Rajya Sabha starred Q.No.279 due for answer on 12.12.2016

Habitations Cleared & Connected since inception of PMGSY and upto Oct.16

S. No.	State(s)	Eligible Habitations*	Habitations cleared upto Oct 16	Habitations connected upto 'Oct 16	Length of road works completed (in km)
1	2	3	4	5	6
1	Andhra Pradesh	1591	1181	1009	13520.73
2	Arunachal Pradesh	438	389	368	5488.42
3	Assam	16026	9854	8893	16185.91
4	Bihar	35496	27184	15947	40045.49
5	Chhattisgarh	11108	10133	8758	26590.84
6	Goa	20	2	2	155.33
7	Gujarat	3077	3059	3021	12330.4
8	Haryana	1	1	1	5528.42
9	Himachal Pradesh	3124	2232	2010	11795.77
10	Jammu & Kashmir	2504	2202	1469	6786.16
11	Jharkhand	13375	9103	5907	13512.76
12	Karnataka	297	297	294	18281.4
13	Kerala	435	435	380	2695.14
14	Madhya Pradesh	18429	18003	14530	63379.42
15	Maharashtra	1516	1321	1282	24259.37
16	Manipur	654	549	410	5264.33
17	Meghalaya	702	475	220	1398.21
18	Mizoram	252	161	157	2491.36
19	Nagaland	110	93	93	3451.87
20	Odisha	17901	14766	11421	37916.08
21	Punjab	397	390	390	6908.1
22	Rajasthan	16570	16530	13734	58999.07
23	Sikkim	366	344	281	3140.71
24	Tamil Nadu	2004	1986	1951	13386.18
25	Telangana	934	734	599	9725.6
26	Tripura	1916	1898	1756	3749.07
27	Uttar Pradesh	13452	11623	11228	49539.91
28	Uttarakhand	2233	1299	861	7306.17
29	West Bengal	18671	17535	12320	21089.16
Grand Total:		183599*	153779	119292	484921.38

* This includes, 7771 no. of habitations of population 100+ to 249 in 267 LWE blocks, identified by MHA .

ANNEXURE-II**Annexure referred to in reply to part (c) of Rajya Sabha Starred Q.No.279 due for 12.12.2016****Releases under PMGSY (2013-14 to 2015-16)****(Rs. in crore)**

Sl. No.	States/UTs	Central funds released during 2013-14	Central funds released during 2014-15	Central funds released during 2015-16
1	2	3	4	5
1	Andhra Pradesh	5.00	32.98	379.20
2	Arunachal Pradesh	8.00	345.92	375.00
3	Assam	240.49	316.07	347.82
4	Bihar	850.83	1548.16	2781.00
5	Chattisgarh	0.00	270.75	498.00
6	Goa	0.00	0.00	0.00
7	Gujarat	519.24	418.77	474.10
8	Haryana	0.00	218.96	304.70
9	Himachal Pradesh	0.00	99.40	268.40
10	Jammu & Kashmir	523.24	416.60	488.00
11	Jharkhand	21.86	249.48	865.00
12	Karnataka	5.00	237.00	140.80
13	Kerala	1.50	151.41	151.00
14	Madhya Pradesh	615.00	708.00	1122.00
15	Maharashtra	0.00	212.53	553.30
16	Manipur	4.03	100.00	299.80
17	Meghalaya	0.00	62.56	150.70
18	Mizoram	0.00	54.74	50.90
19	Nagaland	0.00	58.99	4.00
20	Odisha	758.92	1051.50	1382.70
21	Punjab	117.68	310.21	221.10
22	Rajasthan	427.06	425.66	559.90
23	Sikkim	1.97	94.59	68.60
24	Tamil Nadu	343.48	239.65	205.00
25	Telangana	*	*	273.73
26	Tripura	98.83	187.36	274.83
27	Uttar Pradesh	511.93	638.70	1110.35
28	Uttarakhand	0.00	314.92	409.20
29	West Bengal	306.17	1193.80	1427.58
	Total	5360.24	9958.70	15186.71
	* Funds released to united Andhra Pradesh			

